

STATEMENT

Bank-wise details about amount, number of employees involved and action taken by the concerned banks for their involvement in cases of major frauds perpetrated by outsiders insiders on overseas branches of Indian banks.

<i>Sl. No.</i>	<i>Name of the bank/branch</i>	<i>Amount involved (Rs. in lakhs)</i>	<i>No. of employees involved</i>	<i>Nature of action taken</i>
1.	Bank of India, Singapore branch.	352.00	No officer/staff found involved	Does not arise
2.	Bank of India, Singapore branch.	450.00	No officer/staff found involved	Does not arise
3.	Bank of India, London (Wembley branch).	438.00	2	Whilst the Branch Manager has since been dismissed, another officer has been awarded punishment of reduction in pay scale.
4.	Central Bank of India, London branch.	5985.00	2	Whilst the D.G.M. had already retired from bank's service before commencement of departmental action, another officer has been dismissed from bank's service. However, criminal complaint has been filed against these two officers in London and it is being investigated by Scotland Yard.
5.	Indian Overseas Bank, Singapore branch.	106.09	No staff involved	Does not arise.
6.	Punjab National Bank, London branch.	164.61	2	Both the officers have since been dismissed from bank's service. CBI investigation is on.
7.	Punjab National Bank, London branch.	U.S. Dollar 10 million	2	Both the officers have since been dismissed from bank's service. CBI investigation is in progress.
8.	Indian Overseas Bank, Singapore branch.	141.23	4	Departmental action has been initiated against three officers. The fourth one had already retired.